

required by the handicrafts industry. The other measures taken by the Government to encourage the growth of Indian textiles export are: 2% interest subvention scheme on readymade garment sector up to March, 2014, additional incentives for incremental exports to the US, European Union and Asian countries, additional duty credit of 2% of FOB value given on export of certain knitwear apparels for the year 2013-14, inclusion of new Markets such as New Zealand, Cayman Islands, Latvia, Lithuania and Bulgaria under Focus Market Scheme, 2% market Linked Focus Product Scheme for USA and EU extended up to 31st March, 2013, extension of Zero duty EPCG scheme up to 31st March, 2013, etc. a number of schemes have been approved by Ministry of Textiles like Technology Upgradation Fund Scheme, Scheme for Integrated Textiles Park, Integrated Skill Development Scheme, Integrated Processing Development Scheme to accelerate growth in textiles.

(b) and (c) The Government has undertaken research and studies on various facets of textile industry including estimating the domestic household market size of textiles, export competitiveness analysis of the Indian textiles in different export destinations of the world. 61 Textiles Parks have been sanctioned by Government of India in different states. In the Twelfth Five Year Plan, Government has invited applications for sanctioning new textile hubs.

Former players/coaches as CEOs of sports organisations

1539. SHRI ANIL DESAI :

SHRI SANJAY RAUT :

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether Government plans to make it mandatory to appoint only former players/coaches as CEOs of sports organizations/associations to run their affairs professionally for improving the standard of sports in the country;

(b) if so, the details in this regard; and

(c) the details of steps taken or proposed to be taken by Government to improve the sports facilities and encouragement of sports in the country during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH) : (a) No, Sir. National Sports Federations (NSFs)

are autonomous bodies registered under the Societies Registration Act 1860. The Government does not interfere in their day to day affairs. However, in order to bring in transparencies and good governance in sports bodies, the Government has issued guidelines which, *inter-alia*, provide for inclusion of sportspersons in their executive body with voting rights. These guidelines are contained in the National Sports Development Code of India, 2011 (NSDCI) which have been effective from 31-1-2011.

(b) Does not arise in view of (a) above.

(c) The primary responsibility for the development and promotion of a sport discipline rests with the concerned NSF concerned. Government supplements the efforts of the NSFs by providing financial assistance to the recognized NSFs for holding national/international sports events in India, participation of sportspersons/teams in international sports events abroad, training/coaching of national level sportspersons/teams through Indian and foreign coaches, procurement of equipment and consumables etc. as per agreed Long Term Development Plans.

For encouraging sports in the country, the Government has also been implementing a number of schemes including Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) and Urban Sports Infrastructure Scheme (USIS). SAI has been separately implementing various schemes like (i) National Sports Talent Contest (NSTC) (ii) Army Boys Sports Companies (ABSC) (iii) Special Area Games (SAG) (iv) SAI Training Centres (STC) and (v) Centres of Excellence (COX)

Empowerment of youth through constructive activities

1540. SHRI BASAWARAJ PATIL : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) the number of rural and urban youths in the country; and

(b) the action taken by Government to empower youth by one or the other constructive activities?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH) : (a) As per Census of India, 2011 the total number of Rural and Urban youths was 3,36,700,795 and 1,63,084,027 respectively. As per existing National Youth Policy, 2003 the definition of youth between the age'